GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4232 ANSWERED ON:20.04.2015 RESERVATION UNDER EMERGENCY AND HIGH OFFICIAL QUOTA

Choudhary Shri Ram Tahal;Gandhi Shri Dilip Kumar Mansukhlal;Khaire Shri Chandrakant Bhaurao;Mondal Shri Sunil Kumar;Rai Shri Nityanand

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the seats reserved under Emergency Quota and High Official Quota in all the trains including Train No. 12627/12628, 12778/12779 and 11077/ 11078, Karnataka Express, Goa Express and Jammu Tawi Express, class-wise;
- (b) the details of requisitions received from various quarters relating to confirmation of tickets under High Official Requisition Quota, date-wise and class-wise along with the details of confirmation/non- confirmation of seats during the last one year;
- (c) the name of the Department in the Ministry to whom the work of confirmation of tickets is assigned for the tickets recommended by public representatives;
- (d) whether the Railways have received any complaints against railway employees and ticket agents for providing confirmation of tickets under VIP and Emergency Quota and if so, the details thereof and the number of such complaints received so far; and
- (e) the corrective measures taken/proposed to be taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4232 BY SHRI DILIPKUMAR MANSUKHLAL GANDHI, SHRI RAM TAHAL CHOUDHARY, SHRI SUNIL KUMAR MONDAL, SHRI NITYANAND RAI AND SHRI CHANDRAKANT KHAIRE TO BE ANSWERED IN LOK SABHA ON 20.04.2015 REGARDING RESERVATION UNDER EMERGENCY AND HIGH OFFICIAL QUOTA

(a): Class-wise details of Emergency Quota/High Official Requisition (HOR) quota earmarked and utilised in the trains running over Indian Railways during the financial year 2014-15 are as under:-

- (b): The records of these requisitions are preserved for the prescribed period. However, because of such large number of reservation requisitions received every day, details of such data are not compiled.
- (c): In Ministry of Railways, the requests for release of berths/seats out of emergency quota are handled by the nominated officers of Traffic Commercial Directorate of Ministry of Railways.
- (d) & (e): Comprehensive instructions regarding procedure to be followed while considering requests for release of emergency quota are already available and Railway employees are expected to observe due diligence while considering such requests. However, in case any complaint regarding misuse of reservation system by unscrupulous elements including travel agents, with or without connivance of Railway employees is received, the same is investigated and in case any staff/ officer is found indulging in any malpractice, necessary action is initiated under the Railway Servant (Discipline and Appeal) Rules, 1968. The centralized data of

